

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cont. Case (C) No. 104 of 2020

Dhupendra Singh**Petitioner**

-Versus-

State of Jharkhand & Anr. **Opp. Parties**

**CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)**

For the Petitioner : Mr. Ajay Kr. Singh, Advocate
For the MADA : Mr. Mahavir Prasad Sinha, Advocate

02/ 26.06.2020 In view of outbreak of COVID-19 pandemic, case has been taken up through Video Conferencing. Concerned lawyers have no objection with regard to the proceeding, which has been held through Video Conferencing today at 10:30 A.M. onwards. They have no complaint in respect to the audio and video clarity and quality.

On the request of learned counsel appearing for the opposite party No. 2, put-up this case after six weeks, for compliance of the Court's order dated 18.09.2019.

(Dr. S.N. Pathak, J.)